

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/585/(IB)/2017
NAME OF THE PETITIONER(S) : BERMACO ENERGY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : GRAND LUXE HOTELS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Phaniraj Kumar
Edward James I/L
Sri Amarshand
Mangaldan

Counsel for
Petitioner

Edward

Mr. P.S. Kumar & K. Murali
Sr. Advts. for Preet Mohan
& Khvi Rajagopalaw

for Respondent

Preet Mohan

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor filed the counter; the copy of which is given to the other side. Counsel for the Financial Creditor submitted that time be granted for filing short reply. At request, time is enlarged with the condition that at the next date of hearing the parties shall make final submission. Put up on **12.10.2017 at 10.30 A.M.**

- Sel -
MEMBER (TECHNICAL)
ghk

- Sel -
MEMBER (JUDICIAL)